

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/662/(IB)/CB/2017
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD
NAME OF THE RESPONDENT(S) : DAL MARKETING SOLUTIONS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T. JAYALAKSHMI M/s Paul & Paul J Hudson Samuel & Partners	Counsel for Operational Credit	T. Jayalaxmi
2.	K. Prasad Respondent Admin in charge		

ORDER

Counsel for petitioner present. Administrative Officer of the respondent company present and prayed for time to file counter and make submissions. Time is extended at request. Put up on 08.12.2017.

Sd/-
S Vijayaraghavan
Member (Technical)

Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)